

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No.HC.VII-206/2013/4369/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati, the 21<sup>st</sup> May, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. FC.XII-3/2023/98/E dated 13.05.2024.  
Your letter No. FC.XII-3/2023/99/E dated 14.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 13.05.2024 and casual leave on 14.05.2024**. The Counsellor, Family Court, Dhubri, in his absence, the Chief Judicial Magistrate, Dhubri, and in his absence, the in-charge CJM, Dhubri will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-206/2013/4370-4371/A, dated , 21-05-2024**

Copy forwarded to:

1. The Chief Judicial Magistrate, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.

21/05/24  
**JT. REGISTRAR (VIGILANCE)**  
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